NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.537/(MAH)2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE PARTIES: Itz Cash Card Ltd.

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

ORDER

CP 537/14(1)/NCLT/MB/MAH/2017

Due to paucity of time, list this matter on 8.2.2018.

" Sd/-

Sd/-

Y MALLACEMADATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)